

ITEM NO.36

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 2189/2024

SOHAN LAL

Appellant(s)

VERSUS

STATE OF U.P. & ANR.

Respondent(s)

Date : 18-02-2025 This appeal was called on for hearing today.

For Appellant(s) : Mr. Anupam Mishra, AOR

For Respondent(s) :

Mr. Adarsh Upadhyay, AOR  
Mr. Shashank Pachauri, Adv.

Mr. Umesh Kumar Khaitan, AOR  
Mr. Abhishek Bansal, Adv.  
Ms. Nishtha Wadhwa, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Both the respondents are duly represented.

Original records have been received from High Court and Trial Court and the soft copies of the same have already been provided to the Ld. Counsels for the parties.

Let the matter be processed for listing before the Hon'ble Court, as per rules.

SUJATA SINGH  
Registrar

pm